(d) if so, time by when it is to be upgraded and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. The night landing facility is not available at many of the airports of Airports Authority of India (AAI) including Kullu and Shimla airports in Himachal Pradesh. The airports of AAI which are not equipped with night landing facility are Kadapa in Andhra Pradesh, Tezu and Pasighat in Arunachal Pradesh, Diu in Daman and Diu, Safdarjung in Delhi, Keshod and Kandla in Gujarat, Kangra, Kullu and Shimla in Himachal Pradesh, Lengpui in Mizoram, Agatti in Lakshadweep, Akola, Kolhapur, Gondia, Jalagaon, Juhu and Solapur in Maharashtra, Shillong in Meghalaya, Ludhiana in Punjab, Puducherry, in Puducherry, Kota and Kishangarh in Rajasthan, Pakyong in Sikkim, Salem and Tuticorin in Tamil Nadu, Begumpet in Telangana, Behala and Cooch Behar in West Bengal, Kanpur in Uttar Pradesh and Pantnagar in Uttarakhand. The provision of night landing facility at an airport depends upon operational requirements, traffic demand, commercial feasibility etc. and varies from airport to airport in the country.

(c) and (d) Upgradation of facilities at airports including night landing facility is a continuous process and is undertaken by the AAI depending upon commercial viability, traffic demand, operational requirements, demand from airlines, technical feasibility, availability of land etc. At Kullu and Shimla airports, the Runway Strip Width and Runway End Safety Area as mandated by Directorate General of Civil Aviation's civil aviation requirements for night landing cannot be made available due to land constraints.

Setting up new airport at Hollongi, Arunachal Pradesh

2698. SHRI RIPUN BORA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has any proposal to set up a new airport at Hollongi, near Rajgarh, Arunachal Pradesh at the border of Assam-Arunachal Pradesh;
 - (b) if so, what is the present status of the project therefor; and
- (c) what is the projected time for completed and operation of this airport thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. Ministry of Civil Aviation has

granted 'In Principle' approval on 18th January, 2019 for setting up a New Greenfield Airport at Hollongi, Itanagar. Present status of the project is that Airports Authority of India (AAI) has already initiated preparation of bidding documents in this regard.

(c) The projected date for completion and operationalization of the airport is 30.06.2022. However, completion of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc. by the airport developer.

Comprehensive aviation infrastructure overhaul

2699. SHRI M.P. VEERENDRA KUMAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has planned/ propose to plan a comprehensive aviation infrastructure overhaul as air traffic is booming; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. In view of the increasing growth in air traffic, the Government had released the National Civil Aviation Policy (NCAP), 2016 on 15.06.2016 to revamp the Indian aviation sector in a significant manner. The aim is to provide an ecosystem for harmonised growth of various aviation sub-sectors, *i.e.* Airlines, Airports, Cargo, Maintenance, Repair and Overhaul (MRO), General Aviation, Aerospace Manufacturing, Skill Development, etc. In compliance with NCAP-2016, many steps have been taken, which include the following:—

- (i) Introduction of Regional Connectivity Scheme (RCS) UDAN (Ude Desh ka Aam Naagrik) to stimulate regional air connectivity by making it affordable.
- (ii) Revival of un-served and under-served airports/airstrips, helipads of the State Governments, Airports Authority of India (AAI), Civil Enclaves and Central Public Sector Undertakings (CPSUs) through a budgetary support of ₹4500 crores under RCS-UDAN.
- (iii) Introduction of Greenfield Airport Policy for development of Greenfield Airports across the country by Government or private entities. In line with the Policy, Government of India has granted 'In Principle' approval for setting up of 21 Greenfield Airports across the country.